

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2012 & I.A. No. 68 of 2013

Dated : 29th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Nabha Power Ltd. & Anr. ... Appellant(s)
Versus**

**Punjab State Power Corporation
Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mrs. Aniket Prasoon
Ms. Shagun Jain**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan for R-1
Mr. Sakesh Kumar for R-2**

ORDER

Heard the learned counsel for the parties.

Learned counsel for the appellant wants to file supplementary written submissions. He is permitted to file the same latest by 6th December, 2013 after serving copy on the other side.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**